

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
MAHALIA CRYSTALS PRIVATE LIMITED**

1	Name of the Corporate Person	Mahalia Crystals Private Limited
2	Date of Incorporation of Corporate Person	September 3, 2009
3	Authority under which corporate Person is incorporated / registered	Registrar of Companies, Mumbai under the Companies Act, 1956
4	Corporate Identity Number of Corporate Person	U51398MH2009PTC195465
5	Address of the registered office and principal office (if any) of Corporate Person	B1 Floor, 9, B Wing, Prithvi Apartments, Kemps Corner, Altamount Road, Cumballa Hill, Mumbai 400 026
6	Liquidation commencement date of Corporate Person	March 7, 2025
7	Name, address, email address, telephone number and the registration number of the Liquidator	Ms. Purnima Shetty DX-6, Om Woods, Plot No.144, Nr. Dmart, Sector-21, Nerul East, Navi Mumbai 400706 Email: pcspurnima@gmail.com Tel. No. +91-9920100695 Regn No. IBBI/IPA-002/IP-N00394/2017-18/11197
8	Last date for submission of claims	April 6, 2025

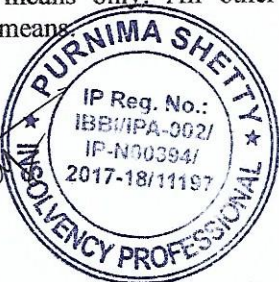
Notice is hereby given that Mahalia Crystals Private Limited has commenced Voluntary Liquidation on March 7, 2025

The stakeholders of Mahalia Crystals Private Limited are hereby called upon to submit a proof of their claims, on or before April 6, 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Date: 10th March 2025
Place: Mumbai



Purnima Shetty
Liquidator of Mahalia Crystals Private Limited
IBBI/IPA-002/IP-N00394/2017-18/11197
AFA Valid till 31/12/2025